

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal Nos. 71175 of 2018-EX[DB]

(Arising out of Order-in-Original No.03/Commissioner/GZB/2018-19 dated 25/05/2018 passed by Commissioner of Central Goods & Service Tax, Ghaziabad)

M/s Mayank Metals,	Appellant
Vs	
Commissioner of Central Excise, Ghaziabad	Respondent

APPEARANCE:

Shri R.P. Singh, Advocate for the Appellants

Shri Rajeev Ranjan, Addition Commissioner,
Shri Sandeep Kumar Singh, Deputy Commissioner,
Shri Shiv Pratap Singh, Deputy Commissioner
Authorised Representatives for the Respondents

CORAM: HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING : 04 July, 2019
DATE OF PRONOUNCEMENT : 30 July, 2019

This appeal is allowed. For order, see order of date in
Excise Appeal No.71178 of 2018.

(Archana Wadhwa)
Member (Judicial)

(Anil G. Shakkarwar)
Member (Technical)

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